

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA 339/2023

IN THE MATTER OF:

DEEPTI GUPTA

... PETITIONER

VERSUS

**MINISTRY OF ENVIRONMENT FOREST
AND CLIMATE CHANGE**

...RESPONDENTS

N.D.O.H.: 19-07-2024

INDEX

S.No.	Particulars	Page No.
1.	Status Report on behalf of Respondent/ DDA	1-2
2.	Annexure R1: Photographs of the closed entry points	3-4
3.	Annexure R2: Before/after photographs of the park	5-8
4.	Annexure R3: True Copy of the letter no. 112 number register ID-9351453	9-13

Dated: 18-07-2024
New Delhi

FILED BY:



KRITIKA GUPTA

Counsel for DDA

Enrol No.: D/2750/2015

Chamber No. 155, Lawyers' Chamber Block I,
High Court of Delhi, Sher Shah Suri Marg, Delhi
+91-8826331177 | kritika0504@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BE470, NEW DELHI**

1

OA 339/2023

IN THE MATTER OF:

DEEPTI GUPTA

... PETITIONER

VERSUS

**MINISTRY OF ENVIRONMENT FOREST
AND CLIMATE CHANGE**

...RESPONDENTS

STATUS REPORT ON BEHALF OF RESPONDENT/ DDA

1. This status report has been prepared under instructions of Shri Murali Dhar Meena working as Dy. Director (Hort.), DDA, office at Horticulture Division No. X, Near GTK Depot, Jahangirpuri, Delhi-110033, who is duly authorised and competent to affirm the present status report on behalf of the Respondent/ DDA.
2. That the Respondent/DDA disputes and denies as false, frivolous and vexatious all claims, contentions, allegations and averments in the present petition contrary to anything stated or submitted in this Affidavit.
3. That vide order dated 22-04-2024, this Hon'ble Tribunal was pleased to direct as follows –
4. That in compliance of the aforesaid direction regarding issue of proper disposal of sewage and/ or the aspect highlighted in previous orders about the *“sewage water coming from Jhuggis/cluster inside the DDA Sheesh Mahal Park C & D Block,*

Shalimar Bagh and stagnation occur.”, it is respectfully submitted that –

- a. To stop this nuisance, the Respondent/ DDA has closed entry points of boundary wall from where sewage water was coming inside the park. Photographs of the closed entry points is annexed herewith as **Annexure R1**.
 - b. The portion of the park has been restored. The before/after photographs of the park are enclosed herewith as **Annexure R2**.
 - c. Plantation is also being done in that portion the park as required in upcoming monsoon season.
5. That it is also important to inform that occupants of the Jhuggis/clusters in question are repeatedly trying to break the boundary wall of the Park and/or make some holes to pass sewage water inside the Park. The Respondent DDA is maintaining constant vigil through its security staff deployed in the Park to promptly stop these attempts to break the boundary wall of the Park. The DDA security guards were also beaten by the anti-social elements who were attempting to break the boundary wall of the Park. The Deputy Director (Horticulture) has requested to the DCP, Ashok Vihar to lodge the FIR against culprits who have beaten the Respondent's security staff employed at the Park. True Copy of the letter no. 112 number register ID-9351453 is annexed herewith as **Annexure R3**.
6. That it is respectfully pointed out that the issues relating to the unauthorized Jhuggis/Cluster (from where sewage water is coming inside the park) are policy matters and the Respondent/DDA cannot resolve these issues in isolation until unless joint

472
cooperation of various departments like MCD, PWD, DUSIB
and Delhi Police etc. is provided.

3

Dated: 18-07-2024
New Delhi

18/07/2024
RESPONDENT DDA
Hort. Div-10, DDA

THROUGH

Kritika
KRITIKA GUPTA

Counsel for DDA

Enrol No.: D/2750/2015

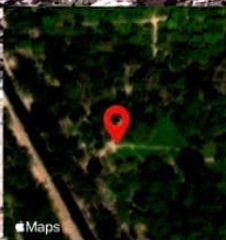
Chamber No. 155, Lawyers' Chamber Block I,
High Court of Delhi, Sher Shah Suri Marg, Delhi
+91-8826331177 | kritika0504@gmail.com

473

ANNEXURE R1



GPS Map Camera



New Delhi, DL, India

Shalimar Bagh Paschimi, New Delhi, 110088, DL,
India

Lat 28.715394, Long 77.147378

06/26/2024 12:41 GMT+05:30

474

5



GPS Map Camera



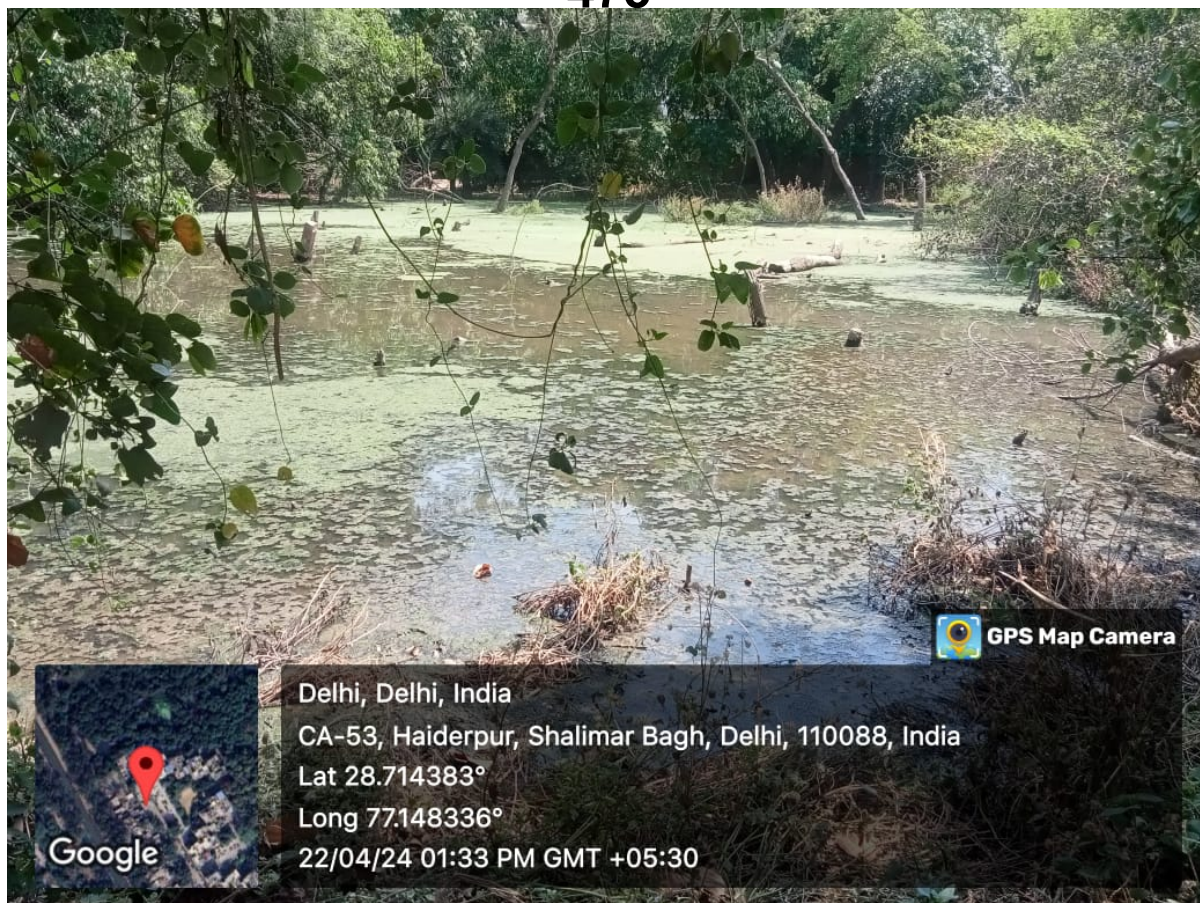
Delhi, Delhi, India

125, Block GU, Jal Board Colony, Pitampura, Delhi, 110088, India

Lat 28.713867°

Long 77.147294°

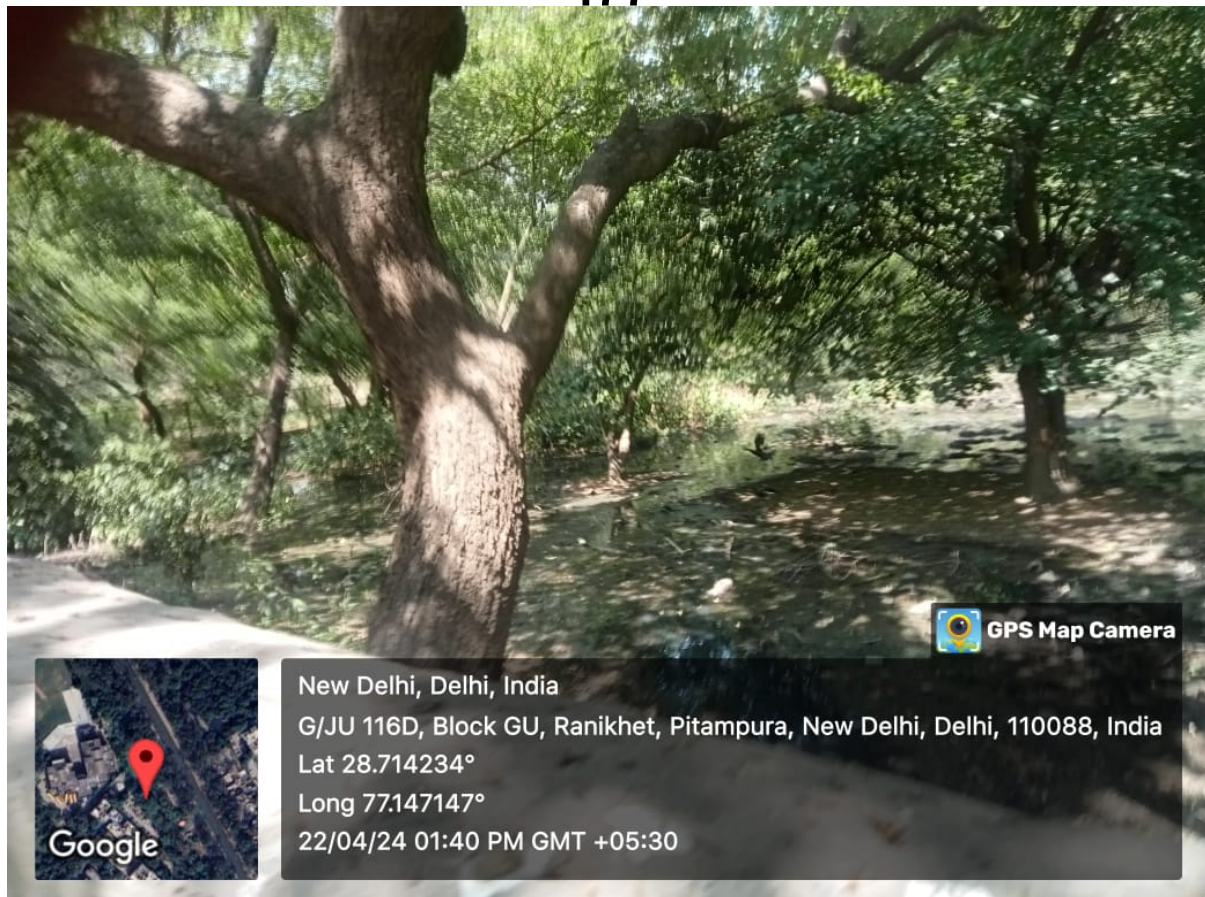
25/06/24 05:20 PM GMT +05:30



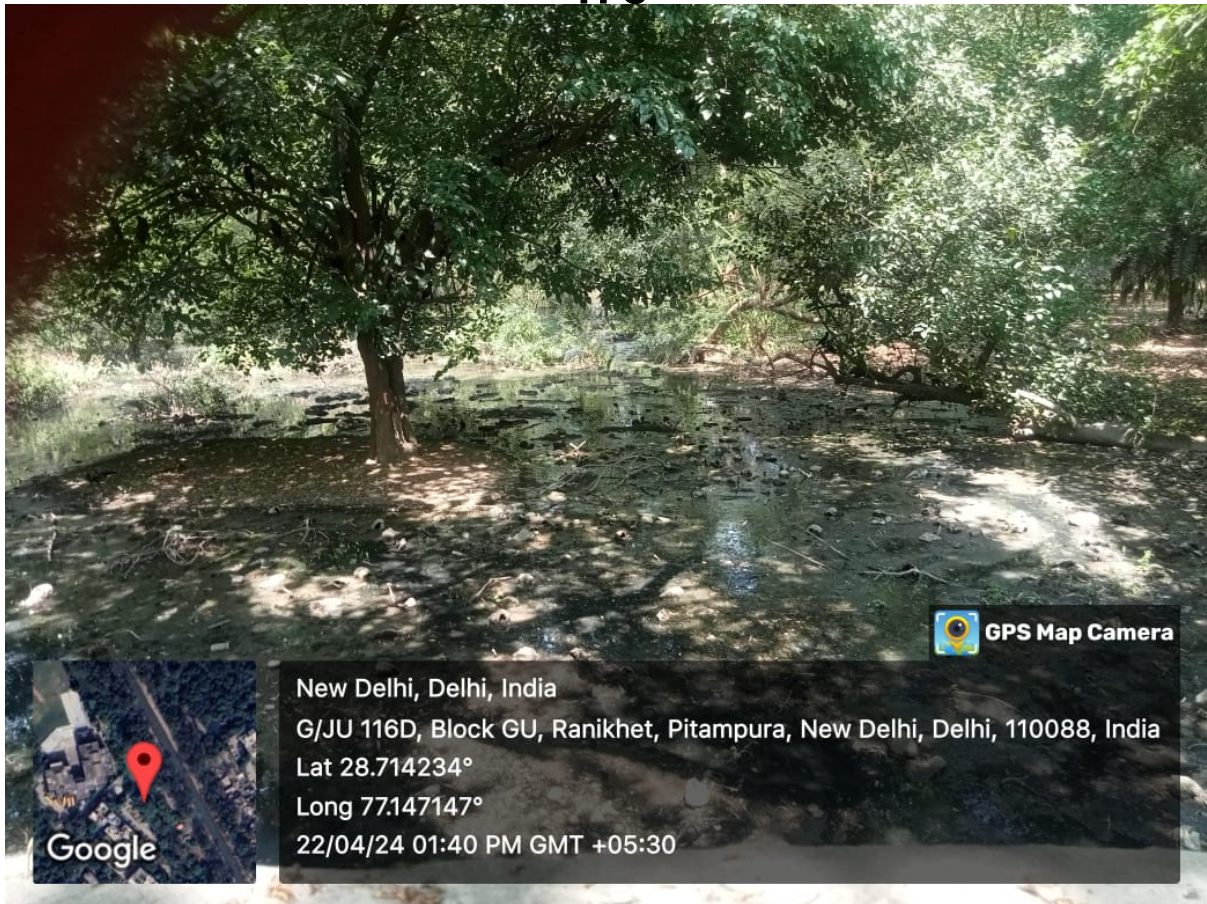
Before/After of the picture of the site



Before/After of the picture of the site



Before/After of the picture of the site



Before/After of the picture of the site

ANNEXURE R3470

10

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DY. DIRECTOR (HORT.)- 10.
Near G.T.K. Depot, Jahangir Puri, Delhi-110033
T. No. 011-27632358, E-Mail ID No. hortdiv10@gmail.com

No. F 10 (Misc.)/Hort. X/DDA/2024-25/577

Dated: 27/06/2024

To,

Deputy Commissioner of Police,
DCP North West District,
Ashok Vihar, Delhi-110052.

Subject: Regarding file of FIR against Outsider Jhuggis bad elements at DDA Sheesh Mahal Park, Shalimar Bagh, Delhi.

Please refer to the subject above, in this regard it is informed you that at above site outsider Jhuggis bad elements tried to brock the newly constructed boundary wall near nala side dated 25.06.2024 at evening hours.

In this connection, it is submitted that yesterday to stop the same our on duty security guard had called on **112 number and registered ID is – 9351453**. Then, police officials came and assisted well. When, police officials returned, those bad elements tried to brock the boundary wall again and when our on duty guard Sh. Krishan Kumar tried to stop they have beaten up with danda and lathi brutally (**MLC attached**).

It is important to mention that a NGT court case titled – "*Deepti Gupta Vs. Ministry of Environment and forestry & climate change & ors. going on OA No. 339/2023*" "**the issue of sewage water coming from Jhuggis/cluster area inside the park and stagnation occur**".

In the last hearing, court has strictly directed to DDA, MCD and PWD to do needful. So, in compliance of court direction DDA has started to close the entry points from where sewage water is coming inside the park and next date of hearing is 19.07.2024.

Therefore, you are requested to direct your concerned officials to lodge FIR against culprits who has created this nuisance and beaten our on duty security guard (Sh. Krishan Kumar Ex- Army personnel) S/o Balbir Singh.

Submitted for urgent necessary action please.

Encl:- MLC of the Sh. Krishan Kumar (Security guard) site picture, few picture of wound of Sh. Krishan Kumar.

27/06/2024

Dy. Director (Hort.)

Horticulture Division-10/DDA

Copy to:-

1. Director (Hort.)/NW, Vikas Minar, DDA for kind information please.
2. Dy. Director (HQ), DDA C-1/115, Vikas Sadan, New Delhi-110023.
3. ACP North West District, Shalimar Bagh, Delhi for necessary action please.
4. SHO, Shalimar Bagh, Delhi for necessary action please.
5. EE /HCD-V, DDA, Keshavpuram, for repairing of broken boundary wall as required.
6. Asstt. Director (Hort.)/SD-II for information.
7. Office Copy.

Dy. Director (Hort.)

Horticulture Division-10/DDA

480

11



Jun 25, 2024 15:55:56

**Shalimar Bagh New Delhi Delhi Division
Delhi**



108A
SI Karmal
Sh. Bagh.

Sh. Bagh.

Emergency Regn. No. EM/06/31185		Date/Time 25/6/24 दिनांक व समय 9:35 PM	MLC No. 253841	
Name/नाम KRISHAN KUMAR		Age: 44y आयु 44		Deptt./Unit & IC
Father's/Husband's Name: S/O पिता/पति का नाम BALBIR SINGH				
Address: DDA, SHISH MAHAL PARK रोगी का पता SHALIMAR BAG DELHI		Sex M लिंग	Religion: H धर्म	
Brought by BASANT KUMAR (FRIEND)		Contact No.: 9914709328		
History/Clinical Findings/Reports		Treatment/Instructions		
ISS police for m/c on 25/6/24 at 9:35 PM near Shish Mahal Park, Shalimar Bagh, Delhi. Patient was brought to the hospital by ambulance. On admission, patient was conscious, oriented to time and place. Vitals: BP 100/60 mmHg, HR 98 bpm, RR 18, SpO2 98% on room air. Physical examination: No significant findings. ECG: Normal. Chest X-ray: Normal. Blood sugar: 110 mg/dL. Urine: Normal. Patient was admitted to the ward. Doctor's note: Patient brought to hospital by ambulance. No significant findings. ECG: Normal. Chest X-ray: Normal. Blood sugar: 110 mg/dL. Urine: Normal. Patient was admitted to the ward.		परिवार नियोजन हर दमती की अनुपस्थिति में परिवार नियोजन हर दमती की अनुपस्थिति में परिवार नियोजन हर दमती की अनुपस्थिति में		



Security Guard (Sh. Krishan Kumar Ex- Army personnel) S/o Balbir Singh.